

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 321 of 2013**

**Dated : 31<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Transmission Corporation of Andhra Pradesh  
& Ors. ....Appellant(s)  
Versus**

**Andhra Pradesh Electricity Reg. Commission ...Respondent(s)  
& Anr.**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

Counsel for the Respondent (s): Mr. Matrugupta Mishra for R.2  
Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC

**ORDER**

Post the matter for hearing on **20.08.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js